## The Population Control Bill, 2021

श्री हरनाथ सिंह यादव (उत्तर प्रदेश) : महोदय, मैं प्रस्ताव करता हूँ कि देश में जनसंख्या नियंत्रण के उपाय करने तथा तत्संबंधी और आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री हरनाथ सिंह यादव : महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

## The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2021

DR. NARENDRA JADHAV (Nominated): Sir, I move for leave to introduce a Bill further to amend the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

The question was put and the motion was adopted.

DR. NARENDRA JADHAV: Sir, I introduce the Bill.

## The Constitution (Amendment) Bill, 2020 (insertion of new Articles 12A and 12B)

SHRI Y. S. CHOWDARY (Andhra Pradesh): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI Y. S. CHOWDARY: Sir, I introduce the Bill.

## The Medical Education Laws (Amendment) Bill, 2021

SHRI P. WILSON (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Dentists Act, 1948 and the National Medical Commission Act, 2019.

The question was put and the motion was adopted.